

ITEM NO.36

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 3837/2021

[Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court of Judicature at Allahabad]

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 49425/2021 - CLARIFICATION/DIRECTION; IA No. 78968/2022 - EARLY HEARING APPLICATION; IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 3932/2021 (XI)

(IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4728/2021 (XI)

(IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16178/2021 (XI)

(FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM FILING O.T.)

Date : 04-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Abhishek Chaudhary, AOR

Mr. Saurabh Kripal, Sr. Adv.
Mr. Vikas Sharma, Adv.
Mr. Akshay Chandra, Adv.
Mr. Vishal Tanwar, Adv.
Mr. Sidharth Khatana, Adv.
Mr. Arun Kumar Nagar, Adv.
Mr. Sudhir Naagar, AOR

Mr. R. Basant, Sr. Adv.
Mr. Pulkrit Tare, AOR
Mr. Udai Khanna, Adv.
Mr. Akash R, Adv.
Mr. Naman Vashishtha, Adv.

Mr. Talwant Singh, Sr. Adv.
Mr. Snehasish Mukherjee, AOR
Mr. Jai Mangalwadi, Adv.
Ms. Annshu Davar, Adv.
Mr. Sparsh Karnwal, Adv.

For Respondent(s) Mr. Seshatalpa Sai Bandaru, AOR

Mr. Malak Manish Bhatt, AOR
Ms. Neeha Nagpal, Adv.
Ms. Nitya Prabhakar, Adv.

Mr. Kumar Mihir, AOR
Mr. Athul, Adv.
Ms. Sanskriti Mishra, Adv.
Mr. Gunjan Sharma, Adv.
Mr. Ravinder, Adv.

Mr. Manish Kumar Gupta, AOR
Mrs. Sangita Gupta, Adv.
Mr. Sharad Prakash Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The present matters could not be heard today due to paucity of time.
2. List on 18.02.2025.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR